

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 817
(TO BE ANSWERED ON THE 28th July 2015)**

**WITHDRAWAL OF RESTRICTION OF ADVANCE TICKET
BOOKING BY AIRLINES**

817. SHRI PANKAJ BORA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has withdrawn the restriction of advance airline tickets booking upto 12 months to their customers, if so, the details thereof; and
(b) whether Government has made any bi/tri-partite agreement to ensure the bookings and journeys thereof, and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

(a): As on date, there is no restriction put on scheduled domestic airlines for up to 12 months advance booking of airline tickets.

(b): No, Sir.
